


MANIPUR STATE LEGAL SERVICES AUTHORITY

(ADR Building, Lamphel Court Complex, Imphal West - 795004)

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No. 6/72/2023-MASLSA(Pt.i)/979

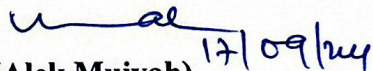
Dated, the 17th September, 2024

NOTIFICATION

This is to inform to all concerned that due to unavoidable circumstances, the Written Examination for Deputy Chief Legal Aid Defense Counsel and Assistant Legal Aid Defense Counsel under LADCS Scheme, 2022 scheduled to be held on 22nd September, 2024 (Sunday) at LMS Law College, Imphal has been **preponed** to **21st September, 2024 (3rd Saturday)** from 10.00 AM to 1.00 PM.

Further, it is notified that the Examination Centre has also been changed from LMS Law College, Imphal to **P.G. Room No. 1, 2 & 3, DM College of Arts, DM University, Imphal (Below the office of the Principal, DM College of Arts).**

All the candidates are advised to reach the Examination Centre by **9.30 AM** i.e. atleast 30 minutes before the commencement of examination.


(Alek Muivah) 17/09/24

Member Secretary

Manipur State Legal Services Authority

Copy to:-

1. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur & Executive Chairman, MASLSA ...*for His Lordship's kind information.*
2. The Principal, DM College of Arts, Imphal ...*for kind information.*
3. The System Analyst, High Court of Manipur ...*for uploading the notification in the official website of the High Court of Manipur.*
4. Notice Board.